

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 430**  
ANSWERED ON 19<sup>TH</sup> JULY, 2018

**DELAYED PROJECTS**

430. SHRI PRATHAP SIMHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether it is a fact that there are 107 projects pending with National Highways Authority of India (NHAI);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Ministry has identified the reasons for the delay in execution of projects;
- (d) whether an ambitious target of 15000 kms. has been set for construction of National Highways and 7589 kms. have been completed as on 28/02/2018 in FY 2017-18; and
- (e) the remedial steps taken to expedite completion of these projects?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) At present 138 Projects with National Highways Authority of India (NHAI) are delayed across the country. Delay occurs due to multiple reasons, such as poor performance of contractor, utility shifting, delay in environment/forest clearance, land acquisition and law & order problems etc.

(d) Yes, Madam.

(e) The following steps have been taken by Government to expedite projects:

- Streamlining of land acquisition
- Disputes Resolution mechanism revamped
- Award of projects after adequate preparation in terms of land acquisition, clearances etc. Process of obtaining clearances from different Ministries/Deptt. would commence as soon as the alignment is finalized and final feasibility report is submitted.
- Correctly worked out utility estimates is to be obtained at the earliest after the alignment finalization and shall form part of appraisal proposal.
- The process of project appraisal should commence at the earliest on receipt of the Final Detailed Project Report (DPR) and Technical schedules.
- ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website.
- Close coordination with other Ministries and State Governments
- One time fund infusion
- Completion of major portion of land acquisition prior to initiation of bid.
- Regular review at various levels.
- Proposed exit for Equity Investors
- Securitization of road sector loans
- Rationalize compensation for delays attributed to authority

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